## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.24/(MAH)/2010 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd.

V/s. M/s. Shishir B. Nevatia

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act.

S. No.

NAME

DESIGNATION

SIGNATURE

## ORDER

## МАН С.Р. No. 24/ 284(4)/NCLT/ 2010

- 1. No one appeared from either sides.
- 2. It is hereby directed to issue another notice of hearing fixing the date on 5.10.2016
- 3. In case of non-compliance the Company Petition shall be decided on merits as per law.

sd/-

M.K. SHRAWAT

Member (Judicial)

Dated: 24.10.2016